

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 11002/2024

INDIAN OIL CORPORATION LTD. & ORS.

Appellant(s)

VERSUS

M/S. MODERN SERVICE STATION YAMUNAPAR

Respondent(s)

(IA No. 101960/2025 - EARLY HEARING APPLICATION)

Date : 02-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) Mrs. Madhavi Diwan, Sr. Adv.
 Ms. Aishani Narain, Adv.
 Mrs. Priya Puri, AOR
 Mr. Sachin Dubey, Adv.
 Ms. Ritim Mangla, Adv.
 Ms. Parul Sharma, Adv.
 Mr. Sharad Kumar Puri, Adv.
 Mr. Vibhav Srivastava, Adv.

For Respondent(s) Mr. Kavin Gulati, Sr. Adv.
 Mr. Avi Tandon, Adv.
 Ms. Meghna Tandon, AOR
 Mr. Mohith S Kumar, Adv.
 Mr. Dushyant Sharma, Adv.
 Mr. Ami Tandon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 101960/2025 is allowed.

List on 29.07.2025.

(NIRMALA NEGI)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR